


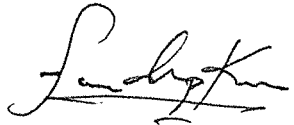
①

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25/02/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. RAMANIKLAL PANDIA & 1 ANOTHER
NAME OF THE RESPONDENT(S) : UNITED PHARMA (INDIA) PRIVATE LIMITED & 4
OTHERS
UNDER SECTION : 397/398

| S.No. | Name (in Capital) | Represented by | Signature |
|-------|----------------------------------|----------------------------|---|
| 1) | T.K. BHASKAR MEDHA A. RAO | COUNSEL FOR PETITIONERS |  |
| 2) | HANSHANKER MANI SANDEEP KUMAR | Counsel for Respondents |  |

ORDER

On having the parties reported that settlement talks are in progress, at their request, list this matter on 27.03.2019 for reporting settlement.

^{-sq}
(S.VIJAYARAGHAVAN)
Member (Technical)

^{sq}
(B.S.V.PRAKASH KUMAR)
Member (Judicial)